NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.128/(MAH)/2013

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Rasik Zumberlal Luniya & Ors.

V/s.

Anand Shelters, Developers & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 DEEPAR D. Advocate
for Petitioner Designature

1. Satzan Israyl Advocak for Mindbuler

alongwith minaghi Ry.

Nimbular 1/65.D.

Israin law chamber

ORDER

TCP 128/397-398/CLB/MB/MAH/2013

- 1. Both the sides present.
- 2. By consent adjourned to 14.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)